(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	3	4346151048	2	3499684139	93.78	0	846466909.09	0	<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	5	260467500	5	221342500	5.93	0	39125000	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)					0.00				NA
7	Operational creditors (Government Dues)	4	7597183	3	6064483	0.16	0	1532700	0	<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	9286049	1	4642007	0.12	0	4644042	0	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	429671385	0	0	0.00	0	429671385	0	<u>Annexure 9</u>
Total		14	5053173165	11	3731733129	100.00	0	1321440036.0900 002	0	